

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (c). Coal India do not propose to take over direct marketing of coal in large urban areas. However, the movement of soft coke on a self-consignee basis is at present being done by Coal India in Delhi, Chandigarh and certain areas of Uttar Pradesh.

15-Point Guideline for Investment in Rural Industrialisation

2921. **SHRI S. R. DAMANI:** Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Government have decided on a 15-point guide line for investment in rural industrialization;

(b) if so, the full details thereof;

(c) the programmes that will be taken up, the method of financing the schemes and the agencies which will be entrusted with their execution; and

(d) the targets set for area coverage in each State and for creating self-employment in the current year?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a). No, Sir.

(b) to (d). Do not arise.

Names of Jute Mills getting inadequate supply of Raw Jute

2922. **SHRI YUVRAJ:** Will the Minister of INDUSTRY be pleased to state the total number of jute mills together with their localities and the extent to which their requirement of raw material fall short?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): There are 68 jute mills in the country

distributed in the various States as under:--

West Bengal	56
Bihar	3
Assam	1
U. P.	3
Andhra Pradesh	4
Madhya Pradesh	1

The actual consumption of raw jute by all the mills during 1976-77 amounted to 68 lakh bales of raw jute against the estimated crop of 71 lakh bales.

Prices of Cotton

2923. **SHRI ANNASAHEB P. SHINDE:** Will the Minister of INDUSTRY be pleased to state:

(a) what steps Government of India propose to take so that cotton growers do not face any difficulty about marketing of cotton and prices are not allowed to be depressed too much in cotton marketing centres; and

(b) present level of prices of cotton in important mandis as compared to last year?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b). The Cotton Corporation of India has entered the important markets and is purchasing kapas at market rates in open bidding in competition with private traders. Presence of the Corporation in the important mandis ensures that the prices are not depressed too much and the growers do get a fair price for their produce. However, with a view to protect the interests of cotton growers, the Government has already announced the minimum support price for prominent varieties of kapas for the cotton season 1977-78.

Present level of prices of kapas (raw cotton) in important mandis as compared to last year are as under:

(Rate per quintal of kapas)

State	Centre	Variety	Last year's price Rs.	Current year's price Rs.
1	2	3	4	5
Punjab	Goniana	J-34	411	399
Punjab	Abohar	J-34	411	398
Haryana	Fatehabad	J-34	430	380 to 436
Haryana	Dabawali	J-34	442	395 to 408
Haryana	Sirsa	J-34	432	365 to 459
Haryana	Fatehabad	Desi	209	350 to 372
Haryana	Dabawali	Desi	285	368
Haryana	Sirsa	Desi	282	357 to 375
Rajasthan	Sriganganagar	J-34	411 to 435	300 to 414
Rajasthan	Srikanpur	J-34	415 to 474	384 to 423
Rajasthan	Padampur	320-F	416 to 428	390 to 414
Rajasthan	Srikanpur	320-F	435 to 458	427
Maharashtra	—	A.K.	230	398 to 425
Maharashtra	—	Y-1	241	433
Maharashtra	—	H-4	341	492 to 459
Madhya Pradesh	Burhanpur	A-51/9	385 to 577	445 to 459
Madhya Pradesh	Khandva	A-51/9	420 to 576	444 to 452

Brain Drain

2924. SHRI V. A. SEYID MUHAMMED: Will the Minister of PLANNING be pleased to state:

(a) whether there is any proposal under Government's consideration to check the brain drain from the country; and

(b) if so, the main features thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b). The Government of India are continuously considering means to check 'Brain Drain' from India. Some of

the measures taken are indicated in the statement attached.

Statement

(1) A monthly "Technical Manpower" Bulletin is published giving particulars of persons who are available for employment. About 2,500 copies of the Bulletin are distributed free to the various employing organisations to facilitate utilization of such persons.

(2) Suitable candidates are recommended in response to requirements notified to the CSIR by employers and recruiting bodies.